

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO.245
TO BE ANSWERED ON FRIDAY, THE 3rd FEBRUARY, 2023**

e-Lok Adalats

245.SHRI MARGANI BHARAT:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of e-Lok adalats organised in the country since 2020, State-wise;
- (b) the details of permanent Lok adalats functioning presently, State-wise;
- (c) the details of funds allocated for the expenses to be incurred in organization of Lok Adalat and e-Lok Adalats;
- (d) whether there is any proposal to organise more Lok Adalats and e-Lok Adalats in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) The Legal Services Authorities under the aegis of National Legal Services Authority (NALSA) moved LokAdalat to the virtual platform known as e-LokAdalat. The first e-LokAdalat was held in Madhya Pradesh on 27.06.2020. The State-wise details of e-LokAdalats organized in the countrysince 2020 is at Annexure – A.
- (b) The State-wise details of Permanent LokAdalatsfunctioning presently is at Annexure – B.
- (c) Allocation of funds to State/UT State Legal Services Authorities is made for all activities including expenses to be incurred in organization of LokAdalat and e-LokAdalat. During

the last and current financial year, Rs. 145 crore and Rs. 190crore, respectively, has been allocated to NALSA for conduct of their various activities including for LokAdalats and e-LokAdalats.

(d) and (e) Every year, NALSA issues calendar for the year for organising National LokAdalats. During 2023, National LokAdalats are scheduled to be held on 11th February, 13th May, 9th September and 9th December. State LokAdalats are organised by State Legal Services Authorities as per local conditions and needs.

Annexure-A

Statement as referred in reply to Lok Sabha Unstarred Question No. 245 for answering on 03.02.2023 raised by Shri Margani Bharat, MP – e-LokAdalats

Statement showing details of e-LokAdalats organized in the country since 2020							
S. No	Name of the State Authority	Pre-Litigation Cases		Pending Cases in Courts		Total	
		Taken Up	Disposal	Taken Up	Disposal	Taken Up	Disposal
1	Andhra Pradesh	661	214	22,072	15,500	22,733	15,714
2	Arunachal Pradesh	141	18	67	23	208	41
3	Bihar	58,182	17,469	9,023	3,078	67,205	20,547
4	Chandigarh	0	0	70	12	70	12
5	Chhattisgarh	13,052	7,739	14,087	8,661	27,139	16,400
6	Delhi	16,167	13,243	95,624	82,099	1,11,791	95,342
7	Goa	0	0	170	65	170	65
8	Gujarat	2,44,476	1,39,067	37,738	20,945	2,82,214	1,60,012
9	Haryana	3,755	3,625	9,565	4,985	13,320	8,610
10	Himachal Pradesh	2,72,292	11,688	416	244	2,72,708	11,932
11	Jammu and Kashmir	2,281	1,575	8,923	6,291	11,204	7,866
12	Jharkhand	1,81,033	1,17,468	58,832	37,411	2,39,865	1,54,879
13	Karnataka	20,558	11,885	3,02,404	1,76,527	3,22,962	1,88,412
14	Kerala	3,985	986	35,541	25,271	39,526	26,257
15	Madhya Pradesh	3,661	312	36,592	8,385	40,253	8,697
16	Maharashtra	2,37,67,045	41,35,134	87,90,833	10,07,872	3,25,57,878	51,43,006
17	Manipur	881	738	172	91	1,053	829
18	Meghalaya	133	33	25	8	158	41
19	Mizoram	1,856	283	168	47	2,024	330
20	Odisha	23,806	1,143	24,272	4,236	48,078	5,379
21	Punjab	5,327	536	9,387	6,639	14,714	7,175
22	Rajasthan	36,725	6,438	57,865	29,674	94,590	36,112
23	Sikkim	1,123	259	225	59	1,348	318
24	Telangana	887	862	12,450	10,408	13,337	11,270
25	Tripura	2,350	505	1,472	169	3,822	674
26	Uttar Pradesh	2,01,382	1,33,926	65,217	40,094	2,66,599	1,74,020
27	Uttarakhand	3,591	408	12,168	4,210	15,759	4,618
28	West Bengal	15,654	1,924	11,997	8,907	27,651	10,831
	Grand Total	2,48,81,004	46,07,478	96,17,375	15,01,911	3,44,98,379	61,09,389

Annexure-B

Statement as referred in reply to Lok Sabha Unstarred Question No. 245 for answering on 03.02.2023 raised by Shri Margani Bharat, MP – e-LokAdalats

Statement showing details of Permanent LokAdalats (PLAs) functional		
S. No.	Name of the State Authority	PLAs
1	Andaman and Nicobar Islands	0
2	Andhra Pradesh	9
3	Arunachal Pradesh	0
4	Assam	14
5	Bihar	2
6	Chandigarh	1
7	Chhattisgarh	5
8	Dadra and Nagar Haveli	0
9	Daman and Diu	0
10	Delhi	3
11	Goa	1
12	Gujarat	1
13	Haryana	21
14	Himachal Pradesh	1
15	Jammu and Kashmir	0
16	Jharkhand	24
17	Karnataka	6
18	Kerala	3
19	Ladakh	0
20	Lakshadweep	0
21	Madhya Pradesh	50
22	Maharashtra	4
23	Manipur	0
24	Meghalaya	0
25	Mizoram	0
26	Nagaland	0
27	Odisha	22
28	Puducherry	0
29	Punjab	22
30	Rajasthan	35
31	Sikkim	0
32	Tamil Nadu	32
33	Telangana	6

34	Tripura	8
35	Uttar Pradesh	71
36	Uttarakhand	4
37	West Bengal	0
	Grand Total	345